

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

22. I.A. 3343/2022

In

C.P.(IB)-1701(MB)/2019

CORAM: SHRI H. V. SUBBA RAO, MEMBER (J)
SMT ANURADHA SANJAY BHATIA, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **30.11.2022**

NAME OF THE PARTIES: Indiabulls Consumer Finance Ltd

V/s.

Mansi International Pvt Ltd.

SECTION 7 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Due to paucity of time, the matter could not be heard. List this matter on
19.01.2023.

Sd/-
ANURADHA SANJAY BHATIA
Member (Technical)
--Rajeev--

Sd/-
H. V. SUBBA RAO
Member (Judicial)